

Nothing of the type is going to happen.
(*Interruptions*)

SHRI RAM VILAS PASWAN: Why did you not talk before the 16th? I can go through the proceedings of the House dated 10th December where the Minister of State in the Ministry of Home Affairs, Mr. M.M. Jacob, had told that before the 16th this will be done. Through you I want to know this. Is it not a fact that Mr. M.M. Jacob has said that this will be done? It reads as follows:

'SHRI M.M. JACOB: I said, we—the Leader of the Opposition as well as other leaders of the parties met in the morning, all of us expressed certain viewpoints. We expressed our anxiety and said we want a popular Government within a week.

SHRI SRIKANTA JENA(Cuttach): By 16th?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): By 16th. That is what I said"

What were you doing before 16th?

[*Translation*]

SHRI S.B. CHAVAN : We received the report only on 16th.

[*English*]

SHRI BASU DEB ACHARIA (Bankura): When there was a clear assurance, why was this not done? (*Interruptions*).

SHRI PETER G. MARBANIANG (Shillong): I am also for a popular Government in Meghalaya. In the House of 54 MLAs, we are two groups. All parties claim for leadership. There MUPP has 25 MLAs with them because five of their MLAs have been dis-

qualified by the hon. Speaker of the Meghalaya Assembly. Now the NUPF has 29 MLAs and in it there is the Congress Party with 23 MLAs.

Therefore, when the Home Minister takes the Report of the Government into consideration, this fact should be taken into account; and the largest single party of the UNPF should be allowed to form a Government in Meghalaya.

SHRIMATI SUSEELA GOPALAN (Chirayinkil): Sir I am thankful to you for allowing me to place the facts before this House about the physical and verbal attack to which three Members of Parliament including me were subjected to ...(*Interruptions*) Please listen to me first. (*Interruptions*)

We went to Trivandrum on 7th December in order to attend the MPs' meeting which was called by the Chief Minister. The meeting was on 8th December. We went in the plane and then at 2.45 p.m. we landed in Trivandrum and straightway went to our office. We had to attend the meeting on the next day. When we went to our office, 300 police people were there and they were actually aiming their postal at the A.K.G. Centre. Four of them...(*Interruptions*)

SHRI A. CHARLES (Trivandrum): She is misleading the House Sir....(*Interruptions*)

SHRIMATI SUSEELA GOPALAN: You please hear me patiently. I will tell you.

SHRI P.C. THOMAS (Muvattupuzha): The Party Office people were throwing stones at the people there. Should the Party Office be misused in such a manner. (*Interruptions*)

SHRI BASU DEB ACHARIA: Are you justifying the police action? (*Interruptions*)

SHRI SOMNATH CHATTERJEE: Are our friends on that side supporting the police beating up the Members of Parliament?

SOME HON. MEMBERS: No, no, no.

SHRI SOMNATH CHATTERJEE: Then keep quiet. (*Interruptions*)

SHRI INDRAJIT GUPTA: Let us hear her statement. Let her speak. Afterwards, they can contradict.

SHRIMATI GEETA MUKHERJEE (Panskura): She is not a Member belonging to a particular group. She is also a respected woman Member of this august House..(*Interruptions*)

SHRIMATI SUSEELA GOPALAN: Let me speak please. Be calm.

MR. SPEAKER: Please be brief.

SHRIMATI SUSEELA GOPALAN: How can I be brief when they are asking so many questions? (*Interruptions*)

SHRI BASUD DEB ACHARIA: Members of Rajya Sabha are at least unanimous on this issue. Just see the behaviour of the Congress Members in this House! (*Interruptions*)

MR. SPEAKER: Mr. Acharia, You are obstructing your own Member.

SHRIMATI SUSEELA GOPALAN: Sir, you told me that I would be given a chance to speak here and then you would taken a decision.

MR. SPEAKER: Yes. But please be brief.

SHRIMATI SUSEELA GOPALAN: I can be brief provided they keep silent.

MR. SPEAKER: They are quite now.

SHRIMATI SUSEELA GOPALAN: We saw a big group of police along with Shri Rajesh Thawar, the acting City Police Commissioner. They were aiming their rifles towards the AKG Centre. We introduced ourselves as Members of Parliament. Then we told them that whatever be the reason, we would help them in solving the problem. As Members of Parliament we will have to go through very tense areas to case the situation and I am the Member representing that district, I told them that we had come to solve the problem, that whatever be the problem, we will be able to solve. That is what we said. Then, they were using very filthy language against us, abusing us like anything. We did not react to it. We said that is is they duty of the MPs to ease the situation, and that we will help them to solve the problem. Then they began pelting stones and one policeman's stone, it struck my stomach. Then, Mr. Baby, Rajya Sabha Member asked them, "What are you doing?". He said "It is not our stone, it is their stone" It was only the Police who were pelting stones. And then he picked up the stone and put it in his mouth. That has come in the papers. (*Interruptions*)

SHRI BASU DEB ACHARIA: Why are you defending Police action?

MR. SPEAKER: Shrimati Suseela Gopalan, you have to be brief.

SHRIMATI SUSEELA GOPALAN: What can I do, if they go on interrupting?

They put a stone in his month. Even then any other citizen in the country would have felt it — Mr. Baby did not lose his patience and restrained himself. We said that we were trying to ease the situation. Surprisingly, the Police Commissioner and other senior officers came there but when they were using this filthy language against us, they did not stop them. And they were

saying that we were creating trouble. That is why, I say that we were prevented from doing our duty as Members of Parliament. We told them that we will help them to solve the problem. Instead of listening to us they were actually attacking us and abusing us. We will be forced to go to same other areas like this. So, it is the duty of this august House to see that our privilege to interfere in such matters is protected and this matter should be sent to the Privileges Committee so that it can be properly investigated. Even now no action is taken. The Hon. Speaker had assured that action would be taken. *(Interruptions)*

SHRI RAMESH CHENNITHALA (Kottayam): A Judicial enquiry has already been ordered.

MR. SPEAKER: May I request you not to intervene? You have to keep quiet when the hon. Member is speaking.

SHRIMATISUSEELAGOPALAN: Even the Speaker has said, judicial enquiry is separate from the attack on the Members of Parliament of this House and separate action has to be taken. So far no action is taken by the Police officers. In the other House the matter has been referred to the Privileges Committee. I want this august House and the Hon. Speaker to decide and do justice to me by referring it to the Privileges Committee. *(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE: Let the Home Minister react about this report *(Interruptions)*

SHRI S.B. CHAWAN: Last week, this very issue was raised in this House and I had informed the hon. Home that a judicial enquiry has been ordered by the Chief Minister of Kerala. So, the entire thing is going to be inquired into by a judicial commission. Ultimately it is for the Chair to take whatever decision it deems fit. *(Interruptions)*

MR. SPEAKER: Now, this matter was raised on 9.12.1991. We have asked for the factual information and the factual information is not yet received. We have sent the reminder on 16.12.1991. I shall be waiting for some time to get the factual information. If the factual information is not received then I will see what else can be done.

(Interruptions)

MR. SPEAKER: We will see, after we receive the factual information. I should get it within one or two days.

SHRI PALA K.M. MATHEW (Iduki): Sir, I would like to bring to the notice of this House, through you, a very heinous and violent attack on me at about 2.30 P.M. on 14.12.1991 at Kottayam, Kerala. It is a most reprehensible act of political vendetta committed by a group of Kerala Congress (J) workers under the leadership of its State President, Shri P.J. Joseph, ex-Minister, who unsuccessfully contested against me in the recent Lok Sabha Elections. This splinter group belongs to the LDF.

I was going back to my house after attending the funeral of the Vice-President of Kottayam DCC (I) of which I happen to be the President. A jatha led by Shri P.J. Joseph was coming from the opposite direction. My car was forcibly stopped by them. Then they started abusing me in the most filthy language. They asked: 'would you dare to appose Joseph? We will finish you'. They then began heavily beating my car with sticks and rods. Heavy brickbats were thrown on the back glass of the car continuously. They were aimed at me. Thousands of glass pieces and a stone fell all over my body. My life was threatened. All this time I was sitting in my car, motionless and mute. This assault continued unabated. After about half-an-hour the police came and saved the situation which would have ended up in a terrible casualty.